### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

# LOK SABHA UNSTARRED QUESTION NO.3679 TO BE ANSWERED ON 07.12.2016

#### **DEVELOPMENT OF VACANT LAND NEAR STATIONS**

**†3679. SHRI P. KUMAR:** 

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has plans to develop the land surrounding railway stations and railway lines near major junctions;
- (b) if so, the details thereof and whether the Government has provisions for hospitals and hotel facilities near all busy and major railway junctions; and
- (c) if so, the details thereof and if not, the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (c): The vacant land surrounding Railway stations and Railway lines near major junctions, which is not required by Railways for its immediate operational needs in interim period, is entrusted to Rail Land Development Authority (RLDA), set up through the Railway (Amendment) Act, 2005 for commercial development, wherever feasible, in order to mobilize additional financial resources.

At present, 49 sites measuring 497.21 hectares have been entrusted to RLDA for commercial development. Railway has got no policy regarding provision for hospitals and hotel facilities near all busy and major railway junctions. However, at some locations where it is feasible and demand is also there, Multi Functional Complexes are being constructed which also have the provision of hotel.

Railways has also started a programme to redevelop Railway stations by leveraging the commercial development on Railway land and air space.

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